- 3897ः **की शांति त्यागी** : क्या ह मंत्रीयह बताने की कृपा करेंगे कि :
 - (क) क्या यह सच है कि ग्रंडमान ग्रौर निकोबार द्वीप समूह के मूल निवासियों की उद्या में कमी हो रही है;
 - (ख) यदि हा, तो उनकी वर्तमान जनसंख्या कितनी है; ग्रौर
 - (ग) इन मूल निवासियों के संरक्षण भौर कत्याण के लिए सरकार ने क्या कदम उठाए हैं और इस संबंध में भ्राग किन उपायों पर विचार किया जा रहा है?

संसदीय कार्य मंत्रालय में राज्य मंत्री ग्रीर गृह मंत्रालय में राज्य मंत्री (श्री एम० एम० जंकड) : (क) जी नहीं, श्रीमान।

- (ख) ग्रोंगज, जाखाज, निकोबारीज, ग्रण्डमानीज, सेन्टीनलीज तथा श्रोमपेन्त जन-जातियां, ग्रंडमान ग्रौर निकोबार द्वीप समूह की मूल निवासी हैं। 1981 की जनगणना के ग्रनुसार इन जनजातियों की जनसंख्या 22,062 है। इन ग्रांकड़ों में सेन्टीनेलीज की जनसंख्या शामिल नहीं है क्योंकि इस जाति के लोगों के प्रतिकृत रवैये के कारण जनगणना कर्मचारी इनसे संपर्क करने में ग्रसमर्थ रहे है ।
- (ग) इन जनजाति के लोगों को उचित स्वास्थ्य सुविधाएं उपलब्ध कराई जाती हैं ग्रादिम जनजातियों के ग्रन्थे स्वास्थ्य के लिए उन्हें मुफ्त रागन तथा पोष्टिक ग्राहार भी दिया जा रहा है। इसके ग्रलावा, बच्चे को जन्म देने पर ग्रादिम जनजातियों को ग्रोत्साहन भी दिए जाते हैं।

Working of National Fire Service College, Nagpur

3898. DR. SHRIKANT RAMCHAND-RA JICHKAR; Will the Minister of HOME AFFAIRS be pleased to state:

 (a) whether any evaluation of the working of the National Fire Service College, Nagpur was made recently; (b) if so, what are the findings thereof; and

to Questions

(c) if not, whether such evaluation is proposed to be made?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No evaluation of the working of the National Fire Service College, Nagpur has been recently made;

(c) No evaluation is contemplated at present.

Deportation of Foreign Nationals

3899. DR. SHRIKANT RAMCHAND-RA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of foreign nationals deported out of the country during the last three years;
- (b) the countries to which they were deported;
- (c) the expenditure incurred on their deportation; and
- (d) whether the above expenditure is recoverable, if so, from whom?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d) Information is being collected and will be laid on the Table of the House.

Cditerion for awarding Police Medals

3900. DR. SHRIKANT RAMCHAND-RA JICHKAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the criterian for awarding Police Medals;
- (b) what is the number of representations and protests received after the awards were announced during the last three years; and